IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JATPUR BENCH, JAIPUR.

CP 75/2002 (OA 365/2001)

DATE OF ORDER: 24.10.2002

Ram Kishan son of Shri Prabhu Dayal, aged about 40 years resident of 125-B, Meena Colony, Ajmer, at present employed on the post of Carpenter under CPWTN, western Railway, Ajmer.Applicant.

VERSUS

- 1. Shri B.B. Sharan, Divisional Railway Manager (Establishment), Western Railway, Ajmer Division, ajmer.
- 2. Shri K.K. Solanki, Chief Permanent Way Inspector (North), Western Railway, Ajmer Division, Ajmer.

....Respondents.

Mr. Shiv Kumar, Counsel for the applicant.

CORAM

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

The learned counsel for the applicant submits that he does not want to persue this Contempt Petition. In view of such submission, this Contempt Petition is dismissed as withdrawn.

(M.L. CHAUHAN)

MEMBER (J)

(H.O. GIIPŢA)

MEMBER (A)